

Serial No. of Order	Date of Order	Order with Signature
4	8.9.93	<p>Call on 16.9.93 for hearing as agreed to by the learned Counsel for both sides.</p> <p style="text-align: right;">VN Vice-Chairman</p>
5	21.9.93 16.9.93	<p>In her order dated 16.9.93 passed on OA No. 358/93</p> <p style="text-align: right;">J/16/93 Member (A) VN Vice-Chairman</p>
6.	27.9.93	<p>As Per the order Passed in OA 358/93 (CMA 575/93) of 16 date, this OA is disposed of Accordingly. No orders. Send a copy of this order to the CMA.</p> <p style="text-align: right;">J/16/93 Member (A) VN Vice-Chairman</p>